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Title : The Speaker made an observation regarding the business transacted by the House during the week ending 9th December, 2005.

Re: Business transacted during the previous week

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the last week.

Out of 100 Starred Questions admitted, only 13 could be answered orally. Replies to the remaining Starred Questions along with the replies to 1007 Unstarred Questions were laid on the Table.

The House also took up three Calling Attention matters: (1) "Situation arising out of damage caused by floods due to heavy rains in Tamil Nadu and Karnataka" raised by Dr. Chinta Mohan; (ii) "Situation arising out of fall in prices of pepper, cardamom, arecanut and other agricultural cash crops thereby leading to starvation and death amongst the workers engaged in this sector" raised by Shri P. Karunakaran; and (iii) "Situation arising out of hike in charges of medical investigation in All India Institute of Medical Sciences" raised by Shri Basu Deb Acharia.

During the period, as many as 33 matters of urgent public importance were raised. Also, 60 matters were raised under Rule 377.

As regards the Legislative Business, the House took up combined discussion on the Prevention of Insults to National Honour (Amendment) Bill, 2005 and the State Emblem of India (Prohibition of Improper Use) Bill, 2004 for about 1 hour and 25 minutes before it was passed.

The House also discussed the Disaster Management Bill, 2005 (as passed by Rajya Sabha) for 1 hour and 18 minutes. The discussion was not concluded.

The House also took up a Short Duration Discussion under Rule 193 regarding (I) role of India in WTO with particular reference to the forthcoming "Sixth Ministerial Conference of WTO in Hong Kong" discussed for about 3 hours and 09 minutes before the discussion was concluded and (II) on Statements laid on the Table of the Lok Sabha by the Minister of State in the Ministry of Home Affairs on 28 November, 2005 regarding (i) serial bomb blasts in Delhi on 29.10.2005; (ii) terrorist violence in Jammu & Kashmir; (iii) Naxalite attacks that took place in Jehanabad, Bihar on 13.11.2005; and (iv) Naxalite attack that took place at the Home Guard Training Centre, Giridih, Jharkhand on 11.11.2005. The discussion lasted for 5 hours and 24 minutes and was concluded.

As regards the Private Member's Business, 9 Bills were introduced and one Constitution (Amendment) Bill, 2004 seeking to amend the Constitution with a view to setting up of one primary health centre in every village with all medical facilities in the country, moved by Shri Suravaram Sudhakar Reddy was taken up for discussion for about 2 hours and 24 minutes and the discussion was not concluded.

During this period, 3 Reports, 4 Action Taken Reports, and 2 Reports on Bills of Departmentally Related Standing Committees were presented.

Out of the total 12 hours and 43 minutes lost during the week, 11 hours and 38 minutes were lost on 5.12.2005 and 6.12.2005 due to forced adjournments and interruptions, on account of the issue relating to revelations made on the Volcker Committee Report. The House sat extra for 1 hour and 11 minutes to transact the essential items of business.

I once again seek your co-operation for smooth conduct of the proceedings.

Now, Papers to be laid on the Table.

12.04hrs.